

**Shri R. Ramanathan Chettiar:** May I know to what extent the new surcharge levied by U.K. will affect the export of textiles to U.K.?

**Shri Manubhai Shah:** There is a separate question on this subject.

**Shri Narendra Singh Mahida:** May I know the names of countries to which textiles are exported from India?

**Shri Manubhai Shah:** Practically all the countries of the world, but principally U.K.

**Shri Kapur Singh:** Do Government realise that in view of the trends in textile industry in Far East, South East Asia and Middle East the Indian textiles have no great future in the foreign markets of the world and, if so, is our planning based on this recognition?

**Shri Manubhai Shah:** We do not agree with that view.

श्री जगदेव सिंह सिद्धान्ती: निर्यात के संबर्द्धन के लिए यह जो उद्योग आप कर रहे हैं क्या इस में जो देहाती गरीब जुलाहे हैं और जो अपनी मजदूरी कमते हैं उनको म्हायता भी आप देंगे, उनकी तरफ भी क्या आपका ध्यान है?

श्री मनुभाई शाह: उसी तरफ ध्यान है। हैडलूम के जो फैब्रिक हैं वे तो और एक्सपोर्ट हो रहे हैं।

श्री क० ना० तिवारी: टैक्सटाइल, हैडलूम पावरलूम और खादी टैक्सटाइल जो हैं, इनको क्या इन्सैटिव दिया गया है एक्सपोर्ट के लिए और उनका कितना एक्सपोर्ट किया है?

श्री मनुभाई शाह: अंदाजा वह भी बताया है कि हैडलूम के लिए खास है और इंडिया-मद्रास प्रोडक्ट्स ने साढ़ें पांच करोड़ रुपये का फारेन एक्सचेंज दिया है।

**Dr. Ranen Sen:** In the Second Five Year Plan some crores of rupees were given to the textile industry for modernisation of plants. How far has

that money been utilized and what is the amount allotted in the Third Plan for that purpose?

**Shri Manubhai Shah:** If the hon. Member is referring to the National Industrial Development Corporation Scheme it was a great success. As per the recommendations of the Estimates Committee, however, that function has now been handed over to the IFC.

#### Picture of Lord Buddha as Trade Mark

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\*467. { Shrimati Savitri Nigam:  
Shri P. R. Chakraverti:  
Shri Shree Narayan Das:  
Shri Sarjoo Pandey:  
Shri C. K. Bhattacharyya:

Will the Minister of Commerce be pleased to state:

(a) whether the Government of Ceylon have made any representation with regard to the use of the picture of Lord Buddha as a trade mark on the dhotis manufactured in India; and

(b) if so, the action taken by Government in this regard?

**The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy):** (a) No, Sir.

(b) Does not arise.

**Shrimati Savitri Nigam:** May I know whether it has been brought to the notice of the hon. Minister or whether he has seen a news item to the effect that some company has used the picture of Buddha as a trade mark and printed it on dhotis?

**Shri S. V. Ramaswamy:** Under section 11(b) of the Trade and Merchandise Marks Act, 1958 no trade mark which comprises or contains any matter likely to hurt the religious susceptibilities of any class of citizens of India shall be displayed as a trade mark. I do not know the instance referred to by the hon. lady Member. She may kindly pass it on to me so that I may go into it.

**Shrimati Savitri Nigam:** May I know whether any representation has been received by the Textile Commissioner or the Ministry regarding this very important matter, which has hurt the feelings of many people practising Buddhist faith?

**Shri S. V. Ramaswamy:** Not to my knowledge.

**Shri Bishwanath Roy:** May I know whether in the light of the decision taken by Government trade marks of national leaders will also be prohibited?

**Mr. Speaker:** That is a different question altogether.

**श्री हुकम चन्द कछराव:** क्या ऐसे आदेश निकाले गये हैं कि भविष्य में जो राष्ट्रीय नेता हैं उनके फोटो का किसी वस्त्र पर लगा कर या किसी धंधे पर चिन्ह बना कर, उपयोग न किया जाए, यदि नहीं, तो क्या ऐसे आदेश निकालने का सरकार का विचार है ?!

**श्री मनुभाई शाह:** राष्ट्रीय नेताओं का यह सवाल नहीं है, यह महात्मा बुद्ध का सवाल है।

**Shri Hem Barua:** In view of the fact that traders have used not only Lord Buddha's picture but also recently they have used Shri Nehru's picture on hot water bottles, flasks, if so.....

**Mr. Speaker:** We are now concerned with whether a representation has been made about the use of Buddha's picture.

**Shri Hem Barua:** But then our Government should also be alert.

**Mr. Speaker:** Please do not open it out.

**Shri Hem Barua:** I find flasks, hot water bottles, carrying the picture of Shri Nehru. It is a recent case. That is why I wanted to know from Government as to what action they propose to take against these traders who

want to sell the name of our leaders for profit.

**Mr. Speaker:** That does not arise here.

**Shri D. C. Sharma:** One of the clauses of the Trade Marks Registration Act was read out by the hon. Deputy Minister. That clause is fairly vague. May I know if the Government has under contemplation any suggestion that this clause could be made more concrete and specific so that nothing like this can be done under this section or clause?

**Shri Manubhai Shah:** The hon. Member will notice that that clause is very comprehensive. The use of religious figures as trade mark has been prohibited. If the hon. Member feels that the use of pictures of any living person or national leader should be prohibited, there should be a suggestion to that effect.

**Shri S. N. Chaturvedi:** Now that this fact has been brought to the notice of Government, what action does the Government propose to take about it?

**Shri Manubhai Shah:** What has been brought to the notice?

**Mr. Speaker:** Order, order. Next question.

#### Diesel Electric Locomotives

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 Shri Subodh Hansda:  
 Shri P. R. Chakraverti:  
 Shri P. C. Borooah:  
 Shri Bhagwat Jha Azad:  
 Shri Yashpal Singh:  
 Shri Hem Barua:  
 Shri Vishram Prasad:  
 Shri Bade:  
 Shri Ram Sewak Yadav:  
 Shri Ram Sewak:  
 Shri P. G. Sen:  
 Shri M. Rampure:  
 Shri D. D. Mantri:  
 Shri Koya:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that India has placed orders for 54 diesel elec-